

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2049  
ANSWERED ON 01/08/2023**

**PACE OF WORK UNDER PMGSY**

**2049. SHRI HAJI FAZLUR REHMAN:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of the slow pace of work under the Pradhan Mantri Gram Sadak Yojana (PMGSY);**
- (b) if so, the details of projects not completed within the stipulated period during each of the last three years, State-wise;**
- (c) the steps taken by the Government to expedite the work under PMGSY; and**
- (d) the details of projects sanctioned, completed and pending under the said yojana during each of the last four years in Saharanpur Lok Sabha Constituency?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) & (b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the central government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Under the PMGSY-I, 1,62,506 habitations have been connected which is 99.38 % of the sanctioned habitations. Under PMGSY-II, 48,610 km road length has been completed out of the sanctioned 49,857 km. Under Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA), 12,100 km has been sanctioned out which 8,075 km has been completed. The timeline for completion of works sanctioned under PMGSY-I, II and RCPLWEA is March, 2024.**

**In few States/ UTs, due to issues such as law and order issues, less contracting capacity, tough terrain, geographical conditions etc. some works have been delayed. The State-wise details of sanctioned, completed and balance works as on 27.07.2023 under PMGSY I, II and RCPLWEA is given at Annexure-I.**

**Under PMGSY-III, out of the allocation of 1,25,000 km to States, 1,03,979 km has been sanctioned and 63,098 km road length has been completed. The timeline for completion of PMGSY III is March, 2025.**

**(c): The progress of implementation of rural roads under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings/monthly review meetings are also held by Secretary/Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States.**

**The Ministry of Rural Development has taken following initiatives to ensure completion of the sanctioned PMGSY Projects within the time-line prescribed in the programme guidelines:**

- (i) The Operational Manual of the PMGSY has been amended to ensure that all works sanctioned under scheme commence on ground within 72 days from the date of sanction.**
- (ii) States have been requested to augment executing capacity and contracting capacity and their compliance in this regards is regularly reviewed.**
- (iii) Bidding document provisions have been rationalized.**
- (iv) Training is being imparted to field engineers and contractors as well as their staff for capacity building.**
- (v) The Ministry has engaged Central Public Sector Undertakings (CPSUs) in some of the States to augment execution capacity of the States.**

(vi) The Ministry has also conducted number of Contractor's Outreach Programmes in the States to attract the Contractors in the implementation of the programme.

(vii) Information Technology is being utilized for monitoring of the progress of works.

(d) The details of projects sanctioned and completed under various interventions/ verticals of PMGSY during each of the last four years and current year (till 27.07.2023) in Saharanpur Lok Sabha Constituency is given as under :-

Year	Sanctioned		Completed	
	No. of Roads	Road Length (km)	No. of Roads	Road Length completed (km)
2019-20	0	0	2	9
2020-21	17	106	0	0
2021-22	21	174	0	70
2022-23	0	0	16	60
2023-24 (as on 27.07.2023)	0	0	4	79

As on 27.07.2023, only 66 km road length is balance for construction in Saharanpur Lok Sabha Constituency under PMGSY.

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Annexure referred to in reply of parts (a) & (b) of Lok Sabha Unstarred Question No. 2049 to be answered on 01.08.2023

**The State-wise details of sanctioned, completed and balance works as on 27.07.2023 under PMGSY I, II and RCPLWEA**

Sr. No.	State/ UT	PMGSY-I								
		Sanctioned			Completed			Balance		
		No. of roads	Road length (km)	No. of bridges	No. of roads	Road length (km)	No. of bridges	No. of roads	Road length (km)	No. of bridges
1	Andaman & Nicobar Islands	67	103.28	0	59	89.20	0	8	13.24	0
2	Andhra Pradesh	4438	13768.10	254	4419	13243.26	247	19	89.00	7
3	Arunachal Pradesh	1308	13833.06	230	1206	12854.29	174	102	944.62	56
4	Assam	8365	26942.91	1333	8304	26737.58	1298	61	58.88	35
5	Bihar	17565	55137.90	1212	17335	52643.24	1130	230	625.03	82
6	Chhattisgarh	7825	34671.88	346	7563	32541.56	341	262	977.52	5
7	Goa	70	155.85	0	70	155.33	0	0	0.00	0
8	Gujarat	4413	11535.32	48	4413	11397.03	48	0	0.00	0
9	Haryana	426	4572.10	0	426	4565.22	0	0	0.00	0
10	Himachal Pradesh	3466	20603.34	103	3309	19659.94	93	157	633.97	10
11	Jammu And Kashmir	3094	18373.77	232	2722	17153.20	184	372	898.63	48
12	Jharkhand	7234	25539.98	499	7179	24765.57	472	55	156.75	27
13	Karnataka	3277	16359.37	36	3277	16357.16	36	0	0.00	0
14	Kerala	1374	3308.37	1	1359	3236.48	1	15	44.01	0
15	Ladakh	128	1124.12	2	116	960.96	2	12	67.09	0
16	Madhya Pradesh	18950	75945.10	658	18935	72951.03	619	15	44.07	39
17	Maharashtra	5610	24782.81	685	5594	24148.39	668	16	66.80	17
18	Manipur	1858	11347.94	208	1696	10499.20	137	162	840.80	71
19	Meghalaya	1080	4265.23	100	961	3825.42	86	119	419.80	14
20	Mizoram	345	4288.48	0	304	4190.61	0	41	81.41	0
21	Nagaland	343	4154.45	48	322	4072.07	42	21	82.74	6
22	Odisha	15808	60961.41	523	15787	58526.03	509	21	47.97	14
23	Puducherry	0	0	0	0	0	0	0	0	0
24	Punjab	1050	6937.21	0	1050	6912.44	0	0	0.00	0
25	Rajasthan	16804	66045.98	26	16804	63772.67	26	0	0.00	0
26	Sikkim	961	4794.50	99	882	4500.34	58	79	232.32	41
27	Tamilnadu	7678	16319.53	97	7678	16168.40	97	0	0.00	0
28	Telangana	2924	10191.86	284	2895	9825.95	275	29	142.55	9
29	Tripura	1361	4931.29	63	1319	4590.78	53	42	164.91	10
30	Uttar Pradesh	17577	50331.53	0	17575	49427.03	0	2	9.70	0
31	Uttarakhand	2298	19371.45	361	2099	18624.52	184	199	547.09	177

<b>32</b>	<b>West Bengal</b>	<b>6989</b>	<b>34490.61</b>	<b>36</b>	<b>6909</b>	<b>33989.63</b>	<b>34</b>	<b>80</b>	<b>195.39</b>	<b>2</b>
<b>Total</b>		<b>164686</b>	<b>645188.73</b>	<b>7484</b>	<b>162567</b>	<b>622384.51</b>	<b>6814</b>	<b>2119</b>	<b>7384.26</b>	<b>670</b>

Sr. No.	State/ UT	PMGSY-II								
		Sanctioned			Completed			Balance		
		No. of roads	Road length (km)	No. of bridges	No. of roads	Road length (km)	No. of bridges	No. of roads	Road length (km)	No. of bridges
1	Andaman And Nicobar	48	96.66	0	0	12.46	0	48	84.20	0
2	Andhra Pradesh	174	1,330.95	2	174	1,290.42	2	0	0.00	0
3	Arunachal Pradesh	80	550.91	7	77	517.57	7	3	26.50	0
4	Assam	250	1,721.48	65	233	1,715.75	58	17	5.63	7
5	Bihar	345	2,456.47	103	336	2,427.79	98	9	17.33	5
6	Chhattisgarh	179	2,240.71	0	179	2,200.54	0	0	0.00	0
7	Goa	0	0.00	0	0	0.00	0	0	0.00	0
8	Gujarat	109	1,180.31	40	109	1,171.81	40	0	0.00	0
9	Haryana	88	1,042.24	18	88	1,015.74	18	0	0.00	0
10	Himachal Pradesh	112	1,251.16	1	97	1,184.06	1	15	61.32	0
11	Jammu And Kashmir	121	679.55	7	98	651.34	7	23	17.48	0
12	Jharkhand	165	1,641.81	6	165	1,633.19	5	0	0.00	1
13	Karnataka	314	2,241.18	11	314	2,218.16	11	0	0.00	0
14	Kerala	149	582.89	3	139	559.93	2	10	17.95	1
15	Ladakh	13	79.33	1	11	77.84	1	2	1.60	0
16	Madhya Pradesh	374	4,984.50	245	369	4,884.52	237	5	14.30	8
17	Maharashtra	385	2,618.91	108	384	2,585.91	108	1	1.61	0
18	Manipur	55	325.00	3	40	274.59	1	15	51.53	2
19	Meghalaya	94	489.96	12	68	421.13	1	26	65.66	11
20	Mizoram	6	194.25	0	1	68.50	0	5	125.25	0
21	Nagaland	13	227.60	5	4	121.20	4	9	106.40	1
22	Odisha	636	3,672.39	30	634	3,648.48	29	2	3.10	1
23	Puducherry	45	106.13	0	21	49.87	0	24	55.29	0
24	Punjab	123	1,342.82	7	123	1,330.80	7	0	0.00	0
25	Rajasthan	401	3,464.26	6	401	3,468.63	6	0	0.00	0
26	Sikkim	34	120.99	0	25	110.50	0	9	9.46	0
27	Tamilnadu	860	2,940.42	34	860	2,936.47	34	0	0.00	0
28	Telangana	114	944.08	17	114	896.02	17	0	0.00	0
29	Tripura	42	307.23	1	33	260.36	0	9	44.68	1
30	Uttar Pradesh	963	7,614.28	2	963	7,508.67	2	0	0.00	0
31	Uttarakhand	112	905.83	7	102	895.85	0	10	3.90	7
32	West Bengal	288	2,502.32	22	281	2,471.84	16	7	17.22	6
<b>Total</b>		<b>6,692</b>	<b>49,856.61</b>	<b>763</b>	<b>6,443</b>	<b>48,609.91</b>	<b>712</b>	<b>249</b>	<b>730.40</b>	<b>51</b>

Sr. No.	State/ UT	RCPLWEA								
		Sanctioned			Completed			Balance		
		No. of roads	Road length (km)	No. of bridges	No. of roads	Road length (km)	No. of bridges	No. of roads	Road length (km)	No. of bridges
1	Andhra Pradesh	194	1,557.99	45	132	1,069.37	18	62	467.32	27
2	Bihar	153	1,980.80	82	107	1,706.63	60	46	256.85	22
3	Chhattisgarh	386	3,093.73	88	233	1,986.25	19	153	1,090.49	69
4	Jharkhand	303	2,407.96	207	124	1,643.25	73	179	762.44	134
5	Madhya Pradesh	37	346.15	46	3	57.52	14	34	287.58	32
6	Maharashtra	46	619.68	112	26	414.74	84	20	204.94	28
7	Odisha	52	528.85	2	31	434.48	0	21	91.61	2
8	Telangana	146	1,023.70	112	5	365.95	24	141	657.00	88
9	Uttar Pradesh	25	541.30	11	20	396.63	4	5	144.20	7
<b>Total</b>		<b>1,342</b>	<b>12,100.14</b>	<b>705</b>	<b>681</b>	<b>8,074.81</b>	<b>296</b>	<b>661</b>	<b>3,962.42</b>	<b>409</b>

**Note- RCPLWEA is implemented in only 9 states.**

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